

Buildings for Other Ranks

2107. Shri N. M. Deb: Will the Minister of Defence be pleased to state:

(a) whether there are any proposals for building quarters for the other ranks of the Army;

(b) what would be the approximate cost of each house;

(c) what would be the accommodation; and

(d) what would be the expense of the pilot project?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) Rs. 6,000 approximately for a married O.R. quarter of semi-permanent type; the cost may, however, vary slightly depending on the station in which the quarter is to be built.

(c) Living rooms	2	10' x 12' each
Verandah	1	20' x 7'—6"
Kitchen	1	6' x 8'—6"
Bath Room	1	6' x 4'
W. C.	1	6' x 3'
Court Yard	1	15'—8" x 16'—3"

(d) Construction of accommodation for troops in the Army is undertaken in accordance with approved plan and subject to availability of funds. Therefore, the question of launching a pilot project for provision of such accommodation does not arise.

Libraries in Rajasthan

2108. Shri Onkar Lal: Will the Minister of Education be pleased to state;

(a) whether the Central Welfare Board has sanctioned any grant to voluntary social welfare organisations for the libraries for children and women in Rajasthan; and

(b) if so, how much has been allotted for this purpose in 1958-59?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) A sum of Rs. 10,050 has so far been sanctioned to voluntary social welfare organisations in Rajasthan for this purpose during 1958-59.

Primary and Basic Education Schemes in Rajasthan

2109. Shri Onkar Lal: Will the Minister of Education be pleased to state the amount of grants allocated to the Government of Rajasthan for Primary and Basic Education Schemes during 1958-59 so far?

The Minister of Education (Dr. K. L. Shrimall): According to the new procedure introduced this year regarding payment of Central assistance to State Governments for the implementation of Development Programmes under the Second Five Year Plan, separate sanctions for individual schemes are not being issued. Instead, Lump sum "Ways and means advances" to the extent of $\frac{1}{4}$ of the admissible Central assistance for all sectors of development are being released in regular monthly instalments beginning in May, 1958.

The amount of Central grants that will be admissible to any State Government for any category of Schemes will be calculated during the 4th quarter of the year on the basis of the actual progress achieved by them during the first three quarters and estimates for the 4th quarter and scheme-wise sanction of Central grants will be issued accordingly at that time.

Temples in Rajasthan

2110. Shri Onkar Lal: Will the Minister of Scientific Research and Cultural Affairs be pleased to state the steps that are being taken by Government for preservation and maintenance of temples declared to be of national importance in Rajasthan?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): All such temples are maintained by the Union Department of Archaeology by carrying out annual as well as special repairs as and when necessary and by providing necessary watch and ward staff.